CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.



New Delhi this the 8th day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Jai Singh, S/o late Sh. S. Ram, R/o A-27, Shastri Marg, Gali No. 5, East Maujpur, Delhi-3.

. Applicant

(through Sh. D.R. Gupta - Not present)

versus

- Govt. of NCT of Delhi through its Chief Secretary,
 Alipur Road, Delhi.
- Director of Education, Govt. of NCT of Delhi Old Sectt. Alipur Road, Delhi.
- Dy. Director of Education, Distt. South-West, Vasant Vihar, New Delhi.
- Secretary (Education),
 Govt. of NCT of Delhi,
 Old. Sectt. Delhi.

Respondents

ORDER(ORAL)

None was present on behalf of the applicant on 11.02.2000 even on second call. Today also none is present on his behalf. In the circumstances, it appears that the applicant is not interested in pursuing the case further. The O.A. is, therefore, dismissed for default and non-prosecution.

(Dr. A. Vedavalli)
Member(J)

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